

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/S. TUSCAN CONSULTANTS AND DEVELOPERS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Tuscan Consultants And Developers Private Limited
2.	Date of incorporation of corporate debtor	09/03/1993
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110KA1993PTC014087
5.	Address of the registered office and principal office (if any) of corporate debtor	Office Address: 2 nd Floor No. 35/1, Yellappa Chetty Layout, Civil Station, Ulsoor road, Bangalore - 560042 Karnataka, India.
6.	Insolvency commencement date in respect of corporate debtor	09/10/2023 (Order uploaded on NCLT website: 10/10/2023)
7.	Estimated date of closure of insolvency resolution process	06/04/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashok Mittal Reg. No.: IBBI/IPA-001/IP-P-02549/2021-2022/13889
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Banglow No 1, Aai Shree Khodiyar Krupa, Datta Pada Road, Rajendra Nagar, Borivali East, Near Jai Santoshi Maa Tower, Mumbai City, Maharashtra 400066 E-mail ID: ashokmittal2020@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: Banglow No 1, Aai Shree Khodiyar Krupa, Datta Pada Road, Rajendra Nagar, Borivali East, Near Jai Santoshi Maa Tower, Mumbai City, Maharashtra 400066 E-mail ID: cirp.tuscan@gmail.com
11.	Last date for submission of claims	23/10/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of a corporate insolvency resolution process of the M/s. Tuscan Consultants And Developers Private Limited on 09th October 2023.



The creditors of M/s. Tuscan Consultants And Developers Private Limited, are hereby called upon to submit their claims with proof on or before 23rd October 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12/10/2023

Place: Bangalore



A handwritten signature in black ink, appearing to be "Ashok Mittal", written over a horizontal line.

Ashok Mittal

Interim Resolution Professional of

M/s. Tuscan Consultants And Developers Private Limited

IBBI Reg. No. IBBI/PA-001/IP-P-02549/2021-2022/13889

AFA Valid upto: 10/11/2023